

SUPREME COURT OF INDIA

NOTICE

TAKE NOTICE THAT DUE TO NON-AVAILABILITY OF HON'BLE MR. JUSTICE ASHOK BHUSHAN ON WEDNESDAY THE 18TH JULY, 2018 R.P.(C)D.NO. 12950/2018 IN SLP (C) NO. 9671/2016 LISTED IN CHAMBERS BY CIRCULATION BEFORE HON'BLE MR.JUSTICE A.K. SIKRI AND HON'BLE MR.JUSTICE ASHOK BHUSHAN AT 1.30 P.M., R.P.(CRL).NO. 310/2018 IN SLP. (CRL) NO. 5583/2016 LISTED IN CHAMBERS BY CIRCULATION BEFORE HON'BLE MR.JUSTICE N.V. RAMANA AND HON'BLE MR. JUSTICE ASHOK BHUSHAN AT 1.35 P.M., R.P.(C) NO. 1945/2018 IN SLP(C) NO. 9480/2018 ETC. LISTED IN CHAMBERS BY CIRCULATION BEFORE HON'BLE MR.JUSTICE ABHAY MANOHAR SAPRE AND HON'BLE MR. JUSTICE ASHOK BHUSHAN AT 1.40 P.M. AND R.P.(C) NO. 2050-2051/2018 IN SLP(C) NO. 17349-17350/2014 LISTED IN CHAMBERS BY CIRCULATION BEFORE HON'BLE MR.JUSTICE ASHOK BHUSHAN, HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR AT 1.50 P.M. LISTED ON 18TH JULY, 2018 STAND DELETED.

DATED THIS THE 17TH DAY OF JULY, 2018


ADDITIONAL REGISTRAR (LISTING)

Copy to :

1. A.R-CUM-P.S TO HON'BLE MR. JUSTICE A.K. SIKRI
2. A.R-CUM-P.S TO HON'BLE MR. JUSTICE N.V. RAMANA
3. A.R-CUM-P.S TO HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
4. A.R-CUM-P.S TO HON'BLE MR. JUSTICE ASHOK BHUSHAN
5. A.R-CUM-P.S TO HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
6. COURT MASTER, COURT NO. 5, 7 AND 11
7. ADDITIONAL REGISTRAR (COURTS)